

CENTRAL ADMINISTRATIVE TRIBUNAL

(3)

ALLAHABAD BENCH

THIS THE 3rd Day of February, 1997

Original Application No. 85 of 1997

HON.MR.S.DAS GUPTA, MEMBER(A)

HON.MR.T.L.VERMA, MEMBER(J)

1. Raghuveer Sahai, S/o Shri Chheda Lal, r/o village Hazinagia Post Rajipur District Farukhabad, atpresent residing at Mohalla Acharya Nagar, Post Kamalganj, Distt. Farukhabad.
2. Sushil Kumar Srivastava, S/o late Nand Kishore Lal Srivastava, r/o village Keshara Post Santora, District Siddharth Nagar, atpresent residing C/o Shri Jai Prakash lal Srivastava Aasthai Vibhagiya Nirman Ekai Lok Nirman Vibhag Railway Colony Gorakhpur

..Applicants

Versus

12. Union of India through its Railway Recruitment Board, New Delhi.
2. Chairman Railway Board New Delhi Shri C.L. Cock.
3. General Manager North Eastern Railway Gorakhpur Shri Sohan lal Pandey
4. General Manager (Personnel) North Eastern Railway Gorakhpur Shri Ramdev
5. Chairman Railway Recruitment Board Muzzaffarpur(Bihar)
6. Chief Vigilance North Eastern Railway Gorakhpur.

..Respondents.

O R D E R(Oral)

HON.MR.S.DAS GUPTA, MEMBER(A)

Heard the learned counsel for the applicant on admission.

The applicant in this case is aggrieved by the fact that although he was allegedly selected in pursuance of some selection process for posts of Guard C, Ticket collectors and Office Clerks totally 86 in number, he was not appointed. He made allegations that he was illegally excluded from the panel and deprived of employment. From the averments it is clear

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that the entire process of selection was over by 1980. The cause of action therefore has become totally ~~staled~~ and in any case not cognizable by this Tribunal as it had happened much more than 3 years prior to the Administrative Tribunal ^{Act} came into force. The various annexures only indicate that some internal investigation in the matter is going on but this does not give a fresh cause of action to the applicant.

In view of the foregoing this application is not maintainable before this Tribunal and is disposed of accordingly.

L. M. Anna
MEMBER(J)

W.
MEMBER(A)

Dated: 3rd Feb: 1997

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